## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA)No.8/BB/ 2018	-	Admission	230-232	M/s UL India Pvt Ltd	

SL. NO.

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1) Shreyas.A 9036118414

for VGB Ausociates

Applicant.

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Counsel Heard him. List it for consideration on for Petitioner has filed synopsis. 05/03/2018.

Member (T)

Member (J)